

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1071 of 1997
(UNLISTED)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M. S. Mukherjee, Administrative Member.

PRADIP CHOWDHURY & 2 ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. B. Chatterjee, counsel/
Miss. B. Mondal, counsel.

For the respondents: NONE.

Heard on: 15.9.97.

Ordered on: 15.9.97.

O R D E R

A.K. Chatterjee, V.C.

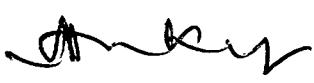
This is filed as an unlisted motion to-day.

The petitioner along with two others have filed O.A. No. 991 of 1990 which is pending adjudication. In the meantime, the petitioner no. 1 has been transferred to Bolepur while the remaining two petitioners state that they are expecting such transfer. The petitioner no. 1 states that he has not yet been released. The present application has been filed praying for staying the transfer order on the ground that if they are moved out of Calcutta, it may be difficult for them to look after the aforesaid case. Now the position, according to the petitioners, is that the petitioner no. 1 has not yet been released and the other two petitioners have not ^{at all} yet been transferred.

After hearing the 1d. counsel for the petitioners and on perusal of the application and the annexures, we direct that the authorities shall treat the application itself as a representation for the reliefs claimed therein and dispose it of suitably and till such disposal, the petitioner no. 1 shall not be released, if not already released. This application is thus disposed of accordingly at this stage.

Order passed this day together with a copy of the application and the annexures thereto, shall be communicated by the petitioners to all the respondents.

Certified copy of this Order be given to the petitioners within 48 hours.


(M.S.Mukherjee)

Member(A)


(A.K.Chatterjee)

Vice-Chairman.